

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 146 of 2012**

**Dated: 28<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh Mini Steel Plant Association ....Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Ms. Suganda Somani  
Mr. Vinay Jain

Counsel for the Respondent(s): Mr. M.G. Ramachandran and  
Mr. Anand K. Ganesan for R.1  
Mr. Gopal Choudhary for R.2

**ORDER**

Post for further hearing on **5.2.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**vs/mk**